

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:6726  
ANSWERED ON:07.05.2015  
DELAY IN PAYMENT OF PROVIDENT FUND  
Verma Shri Rajesh

**Will the Minister of COAL be pleased to state:**

- (a) whether the Coal Mines Provident Fund Organisation delays payment of provident fund to the employees/officers working in the coal mines;
- (b) if so, the reasons therefor; and
- (c) the measures being taken by the Government for early payment of provident fund to the employees/officers?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY  
(SHRI PIYUSH GOYAL)

(a) & (b) Normally Payments are made on time. However, a few stray cases are delayed due to incomplete information/ documents or litigation regarding counter claims or those which are under consideration of Court of Law. As on 31.03.2015, 26 Provident Fund cases were pending.

(c) For early settlement of Provident Fund and Pension claims, there is a special drive namely "Mission Biswas" wherein all the complete claims of PF and Pension of a subscriber going to retire in a particular month are received within the 1st week of that month in jurisdictional Regional Offices and are settled in the same month of retirement of the subscriber. The intimation regarding such settlement or PF refund cheques, as the case may be, are then handed over to the subscriber employee.